#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 2189 ANSWERED ON 14/03/2023

#### GRAM PANCHAYATS ADOPTED UNDER SAGY

#### 2189. SHRIS. VENKATESAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of Gram Panchayats adopted under the Saansad Adarsh Gram Yojana (SAGY) from 2014-15 to 2022-23;
- (b) whether the SAGY has been effective in ushering development in the selected Gram Panchayats;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether it is true that the scheme has proved to be a non-starter even after eight years of its launch in some Gram Panchayats;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the steps taken/being taken by the Government to develop the Gram Panchayats?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a): The Hon'ble Members of Parliament (MPs) have adopted 3154 Gram Panchayats under the Saansad Adarsh Gram Yojana (SAGY) from 2014-15 to 2022-23.
- (b) to (e): The Saansad Adarsh Gram Yojana has been very effective in ushering all round development in the Gram Panchayats selected by Hon'ble MPs as per guidelines of the scheme. The Gram Panchayats prepare a Village Development Plan (VDP) in which the proposed activities are implemented through convergence of various schemes of the Government of India and the State Governments. It aims to trigger processes which lead to the holistic development of the identified Gram Panchayats. As on 7th March 2023, a total of 2,625 SAGY Gram Panchayats have uploaded their Village Development Plans containing 2,34,404 projects, out of which 1,63,632 projects have been completed. There is continuous development of these Gram Panchayats (GPs) under SAGY.
- (f): The steps being taken by Government to develop the Gram Panchayats under SAGY is given in Annexure -I.

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# Annexure-I referred in part (f) of reply to Rajya Sabha Unstarred Question No.2189 to be answered on 14/03/2023

## The steps being taken by Government to develop the Gram Panchayats under SAGY are as follows:

- (i) 26 Schemes of 17 Ministries of Government of India have been amended / appropriate advisories have been issued to accord priority to SAGY in respective schemes
- (ii) The Ministry has brought out a compilation of 127 Central Sector and Centrally sponsored and 1806 State Schemes for convergence under SAGY. This document serves as a ready reckoner especially for the Members of Parliament, District and Village level officials about the different schemes for possible convergence at the GP level.
- (iii) The SAGY is reviewed periodically by the Ministry of Rural Development, which includes review by the Hon'ble Minister of Rural Development, Performance Review Committee, Common Review Missions, National Level Monitors, Concurrent Monitoring and Impact Assessment studies.
- (iv) Ministry has published a document named 'SAHYOG' as an indicative guidance document with the essential information on the existing social security schemes collated from respective Ministries to enrich the knowledge of villagers and village level functionaries to achieve 100% enrollment into the social/ financial Security Schemes in SAGY Gram Panchayats.
- (v) The States have been requested to conduct the State Level Empowered Committee (SLEC) meetings headed by the Chief Secretary to review the implementation process and to ensure seamless convergence of schemes among different State Government Departments.
- (vi) The Ministry provides training on preparation of VDP and the approaches to convergence of schemes to the Charge Officers and other stakeholders of the state who are coordinating the implementation at the local level and are fully responsible and accountable for the implementation of VDP.
- (vii) The parameters for dynamic ranking of Gram Panchayats have been recently developed and placed on the portal so as to instill competition amongst the selected SAGY GPs.
- (viii) MoRD has been holding orientation workshops of representatives of the Members of Parliament for their capacity building and better coordination with State Governments in implementation of SAGY programme.
- (ix) The Ministry has organized a CSR conclave with Corporates and PSUs in collaboration with Transforming Rural India Foundation (TRIF) to leverage funds for SAGY GPs.
- (x) The States/UTs have been requested to direct the officials concerned to organize District Level Committee meetings regularly to gear up the VDP implementation and also to brief the Hon'ble Members of Parliament.
- (xi) The Ministry has launched Achhi Aadat Campaign in SAGY GPs to inculcate hygienic behaviour and practices among the villagers of SAGY GPs.

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